

C.A.No. 35 OF 1999

ITEM No.101 (PH)

Court No.9

SECTION IVA

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Civil Appeal No.35/1999

Dattatreya & Ors. Appellant (s)

vs.

Mahaveer & Ors. Respondent (s)
(With appl.(s) for urging addl. Grounds and with office report)

Date:7/4/2004 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE BRIJESH KUMAR

HON'BLE MR. JUSTICE ARUN KUMAR

For Appellant (s) Mr. Rajinder Sachar, Sr. Adv.
Mr. Sudarsh Menon, Adv.
Mr. Mahesh Singh, Adv.
Mr. G.S.Sharma, Adv.

For Respondent (s) Mr. P.A. Kulkarni, Adv.
Mr. Khwairakpam Nobin Singh, Adv.

Mr. Sanjay R. Hegde, Adv.

UPON hearing counsel the Court made the following

O R D E R

Mr. P.A. Kulkarni, the learned counsel for the respondents resumed his arguments at 11.25 a.m. and concluded at 11.40. Thereafter, Mr. Rajender Sachar, the learned senior counsel for the appellants argued till 12.30. Arguments concluded. Judgment reserved.

(Sarojbala)(S.Malkani)

PA to Addl.Registrar

Asstt.Registrar